

Telephone Nigam Limited by the subscribers while going abroad;

(b) the area-wise number of such applications for re-installation pending for the last more than 3 months with the Mahanagar Telephone Nigam Limited in New Delhi; and

(c) the time by which such telephone connections are likely to be re-installed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) Sir, No separate instructions are issued for re-installation of the telephone connections of subscribers while going abroad.

(b) and (c). No separate record is being maintained of pending cases of reinstallation of telephone of subscribers going abroad.

#### **Filling up of Reserved Posts in IAAI**

8016. SHRI N. DENNIS: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether attention of the Government has been drawn to the news-items appeared in the *Rashtriya Sahara* dated February 13, '92 and *'Patriot'* dated March 25, 1992 regarding irregularities in filling up of reserved vacancies for the Scheduled Castes and the Scheduled Tribes; and

(b) if so, the facts and the action taken thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). The two news items refer to filling up of various vacancies reserved for Scheduled Castes and Scheduled Tribes in the International Airports Authority of India (IAAI) in response to advertisements issued in June 1990 and December 1990. The news items also refer to filling up of the post of Deputy General manager (Public Relations) reserved for Scheduled

Castes.

12 out of 28 reserved vacancies advertised in June 1990 were filled up. No vacancy could be filled up in response to the advertisement of December 1990 for want of suitable candidates.

None of the candidates who appeared for interview for the post of Deputy General Manager (Public Relations) in response to advertisements of June 1990 and December, 1990, was found suitable. The post was again advertised in September, 1992. Interview for selection was held on 11.3.1993. Selection of a suitable Scheduled Caste candidate is under finalisation.

#### **Anti-India Tirade in U.K.**

8017. SHRI RAM KAPSE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware of the recent reports regarding anti-India tirade by the pro-Pakistan lobby in UK in the wake of Ayodhya incident; and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) Yes, Sir.

(b) Government have taken all necessary steps to counter this anti-India propaganda by projecting the correct facts regarding the Ayodhya incident and its aftermath and reaffirming our firm and abiding commitment to the principles of secularism and the protection of the rights of the minorities. Our principled stand in this regard was conveyed by PM to the British Prime Minister during the latter's visit in January, 1993. In this context, the Indian High Commission in London has also remained in regular contact with the British Government, Parliamentarians, opinion makers, media and all concerned segments of society.